National Company Law Tribunal Allahabad Bench

CPNO. 130 / ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 11.12.2017**

NAME OF THE COMPANY: Radiance Web Technologies Put Ltd.

SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the companies Act of 2013.

SI. NO.

1. Should down Adv. Representation

2. Krishne Der Vyos Adv. Reco

CP No.130/ALD2017

Advocate, Sh. Shahid Kazmi for the petitioner. Sh. Krishna Dev Vyas CGSC for the ROC, Kanpur. He files report of the ROC. A copy thereof is provided to the petitioner counsel. He seeks time to file comments/reply to the ROC report. He is at liberty for filing the same. Hence, the time is granted.

The matter to be listed on 10th January, 2018.

Dated:11.12.2017

H.P. Chaturvedi, Member (Jugiciai)

Typed by: Md. Zaid (Stenographer)